

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO-2857  
ANSWERED ON - 22/12/2021**

**OLD AGE HOMES IN THE COUNTRY**

**2857. SHRI MAHESH PODDAR**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of old age homes that have been constructed/opened by Government during the last three years, alongwith the total number of elderly persons occupying it, the details thereof;
- (b) the steps that have been taken by Government to provide health benefits and relief measures to the elderly, the details thereof; and
- (c) the budgetary allocation for old age homes and how much has been utilized till date, the details thereof?

**ANSWER**

**THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT**

**(DR. VIRENDRA KUMAR)**

- (a) This Ministry does not directly construct/setup Old age homes. However, under the Scheme of Integrated Programme for Senior Citizens (IPSr.C), financial assistance in the form of Grant-in-Aids is given to the Implementing Agencies for running and maintenance of, inter alia, Senior Citizens Homes etc. During the last three years, the grants-in-aid has been given to 119 new Senior Citizen homes with 4945 beneficiaries across the country under this Scheme.
- (b) Norms have been prescribed in the scheme for treatment and care of the residents including their health in Senior Citizen Homes for which grant-in-aid is provided. Under IPSrC, financial assistance is also given for maintenance of Continuous Care Homes for senior citizens afflicted with Alzheimer's/ Dementia.
- (c) The budgetary allocation for IPSrC is Rs. 272.0 crore for the financial 2021-22 and out of which Rs. 27.24 crore has already been released.

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